NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 117/(MAH)/2013 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

NAME OF THE PARTIES:

Ishwardas Rasiwasia @ Agrawal

V/s.

M/s. Akshay İspat Udyog Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

M. S. Bhardway) - Adv. for

Petiponer

S. K. Jain

PCS

For Respondent

223

Order CP. No. 117/397-398/CLB/MB/MAH/2013

Counsel of both sides states that settlement is in progress, at their request, list this matter for reporting the Settlement on 20.12.2016.

sd/-

B. S.V. PRAKASH KUMAR

Member (Judicial)

sd/-

V. NALLASENAPATHY

Member (Technical)